

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3204 OF 2008

BEFORE THE REGISTRAR SUNIL THOMAS

PANDURANG

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 10/02/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr Sotty Policarp, Adv.
Ms Anagha S Desai, Adv.
Mr. Venkateswara Rao Anumolu, Adv.

For Respondent(s)

Mr Duli Chand, Adv.
Mr. Shreekant N. Terdal, Adv.

UPON hearing counsel the Court made the following
O R D E R

The learned counsel for the appellant is granted four
weeks' time for remitting the transmission charges.

List again on 7.4.2010.

(SUNIL THOMAS)
Registrar

hj